

(b) the amount actually spent by the State on those irrigation schemes?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The requisite information is being collected and will be laid on the Table of the House.

Staff Quarters in Madras

401. Shri V. V. Thevar: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether the land for the construction of staff quarters for the Central Government staff at Madras has been acquired;

(b) if so, the present position in regard to execution of this project; and

(c) the target date fixed for its completion?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Land measuring about 9.4 acres has been acquired and efforts are being made to acquire more land.

(b) and (c). Construction work on 30 type V quarters has commenced, and construction work on 12 type VI quarters will commence shortly. Construction of these is expected to be completed some time next year.

Indian Currency with Foreign Government

402. Shri Harish Chandra Mathur: Will the Minister of Finance be pleased to state:

(a) the amount of Indian currency in the hands of foreign Governments and foreign concerns; and

(b) the manner in which the money is used and controlled?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Presumably the Honourable Member wishes to know the amount of Indian currency holdings of a similar nature

of the Counterpart Rupee Funds generated under the PL 480 Programme. As far as the USA is concerned such Counterpart Rupee Funds as on 31st October 1963 amounted to Rs. 822.81 crores of which Rs. 175 crores has been reserved for US uses. The balance is deposited with the Reserve Bank of India in a special account and is to be utilised in the form of loans and grants for developmental projects in India.

There are some other foreign Governments holding similar Rupee Funds but in much smaller amounts and information about this would be collected and laid on the Table of the House.

As far as the normal bank balance, deposits, securities etc., held in India by foreign Missions and firms, wholly or partly owned by foreigners are concerned, it is regretted it is not possible to obtain these details in view of the confidential nature of the banker-customer relationship.

Calcutta Stock Exchange

**403. { Shri Warior:
Shri Vasudevan Nair:
Shri Daji:**

Will the Minister of Finance be pleased to state:

(a) whether Government have considered the request of the Calcutta Stock Exchange to allow it to take part in the Unit Trust Scheme; and

(b) if so, the decision taken in this respect?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). A representation was received from the Calcutta Stock Exchange, suggesting that recognised stock exchanges in India should be included among the contributories to the initial capital of the Unit Trust of India. The suggestion was examined by Government, but was not ultimately accepted.